

(b) if so, the steps taken to ensure the availability of all items;

(c) whether CDS (I) Bombay is not exploring the market and enlisting of its own items of repute selling in local areas; and

(d) the steps taken to authorise the local depots to enlist suppliers of locally manufactured goods of repute for sale through the Canteen falling under their jurisdiction?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN) : (a) and (b) Items included in the inventory of the Canteen Stores Department, including the refined items are supplied to the Army HQrs Canteen at New Delhi and other Unit Run Canteens from the respective CSD Depots. If the items are not available in the depots, they are either demanded from the Base Depot at Bombay or fresh orders are placed on the suppliers to meet the requirements of the Unit Run Canteens.

(c) and (d) The decision to introduce items in the CSD inventory is taken by the CSD, HQ in Bombay by Board of Administration chaired by the General Manager, CSD. For introduction of items, applications are received from the suppliers and processed on the basis of their potential sales. Sometimes the CSD Bombay itself approaches suppliers whose products may have a potential demand from the troops and other entitled categories. The CSD

depots do not have any delegated powers for introduction of items.

Married Accommodation to Defence Personnel

2151. MAJ. GEN. (RETD) BHUWAN CHANDRA KHANDURI : Will the PRIME MINISTER be pleased to state :

(a) the entitlement of married accommodation to the Defence Services personnel, service-wise and rank-wise;

(b) when was this entitlement introduced;

(c) the position regarding availability of Government accommodation as on March 31, 1993 for various categories;

(d) the total quantum of funds required to make up the entire shortfall of Government accommodation;

(e) the quantum of funds allotted to each service during the past three financial years, year-wise; and

(f) the time by which the Government propose to provide the entitled Government accommodation to all service personnel?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN) : (a) to (f) The entitlement of married accommodation for Defence Service Personnel, service-wise and rank-wise is as under :-

(a)	Army	
1.	Major & above	100%
2.	Capt	80%
3.	Lt and below	33 1/3%

(b) Navy

1.	Lt Comdt and above	100%
2.	Lt	83%
3.	Sub Lt	63%

(c) Air Force

		<i>Flying Station</i>	<i>Non-Flying Station</i>
1.	Squadron Leader and above	100%	100%
2.	Flight Lt	70%	60%
3.	Flying Officer and below	25%	50%

The norms for allotment of married accommodation for the Service personnel were introduced in 1937 and revised by the 'Scales of Accommodation 1983' promulgated on 30th Aug. 1983.

The state of married accommodation for officers, Junior Commissioned Officers (JCOs) and Other Ranks (ORs) and equivalents in Navy and Air Force as on 31.3.93 is given in the attached Statement.

The requirement of funds for married accommodation for all the three Services to

make up the shortfall at the current estimated cost has been estimated as under :-

Army	Rs. 2600 crores
Navy	Rs. 300 crores
Air Force	Rs. 650 crores
	Rs. 3550 crores

Allotment of funds to the Army, Navy and Air Force during the last 3 years is as under:-

<i>Service</i>	<i>Rs. in crores</i>		
	<i>90-91</i>	<i>91-92</i>	<i>92-93</i>
Army	30	74	63
Navy	24	27	24

<i>Service</i>	<i>Rs. in crores</i>		
	<i>90-91</i>	<i>91-92</i>	<i>92-93</i>
Air Force	28	27	29
	142	128	116

Due to budgetary constraints, it has not been possible to provide required funds to the 3 Services for construction of married accommodation. The deficiencies in mar-

ried accommodation are also being made up by hiring private accommodation to some extent.

STATEMENT

State of Armed Forces Married Accommodation (As on 31 March 93)

Sl. No.	Service	Category	Authorised	Available	Deficiency	Percentage Satisfaction
1	2	3	4	5	6	7
1.	Army	Officers	38700	28974	11726	70%
		JCOs	53000	40326	11674	78%
		Ors	209000	156762	42238	75%
2.	Navy	Officers	4488	2683	1805	60%
		MCFO/CPOs	14581	8799	5782	60%
		Sailors				
3.	Air Force	Officers	9035	6380	2655	71%
		MW/CWO/Sgt/Cpl	54131	36864	17267	68%